

File No. 22/02/2016-NCLT
राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 22nd July 2016

OFFICE ORDER

In terms of the provisions contained in sub-section (1) of Section 19 of the Right to Information Act, 2005, the following officers are hereby designated as Appellate Officers in so far as National Company Law Tribunal is concerned :-

Shri Pankaj Garg, Secretary, NCLT (for all matters)

NCLT, DELHI
NCLT, ALLAHABAD BENCH
NCLT, BENGALURU BENCH
NCLT, CHANDIGARH BENCH
NCLT, GAUHATI BENCH

&

Shri Shiv Ram Bairwa, Registrar, NCLT (for all matters)

NCLT, AHMEDABAD BENCH
NCLT, CHENNAI BENCH
NCLT, HYDERABAD BENCH
NCLT, KOLKATA BENCH
NCLT, MUMBAI BENCH



(Anil Kumar)

Under Secretary to the Government of India
Telephone: 24363667

1. Concerned Officers, NCLT Benches
2. NCLT website
3. Guard File

Copy for kind information to:

1. P.A. to Hon'ble President, NCLT.
2. Hon'ble Members, NCLT, Benches.

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6th Floor, Block-3,
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नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 22nd July 2016

OFFICE ORDER

In terms of the provisions of Section 5(1) of the Right to Information Act, 2005, the following officers are hereby designated as Central Public Information Officer in respect of National Company Law Tribunal with immediate effect and until further orders to provide information to persons requesting for the information under this Act :-

NCLT, PRINCIPAL BENCH at New Delhi

Shri Deepak Persoya, Dy. Director

NCLT, NEW DELHI BENCH

Shri Vikram Singh, Dy. Director

NCLT, NEW DELHI BENCH

Shri Anil Kumar, Under Secretary, NCLT (for matter related to Administration)

NCLT, AHMEDABAD BENCH

Shri Ajay Kumar Meena, Asstt. Official Liquidator

NCLT, ALLAHABAD BENCH

Shri Rajender Kumar, Asstt. Official Liquidator

NCLT, BENGALURU BENCH

Smt. Geeta Mahalakshmi, Dy. Registrar of Companies

NCLT, CHANDIGARH BENCH

Shri Manjit Singh, Dy. Official Liquidator

NCLT, CHENNAI BENCH

Shri Mukesh Kumar, Dy. Director

...contd. 2/-

NCLT, GAUHATI BENCH

Ms. Bulbuli Richaong, Company Prosecutor

NCLT, HYDERABAD BENCH

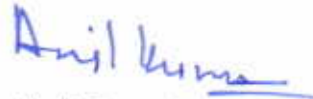
Smt. Annaporna, Asstt. Director

NCLT, KOLKATA BENCH

Shri M. Kannan, Dy. Director

NCLT, MUMBAI BENCH

Shri S.P. Sawant, Asstt. Director



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